

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 37 OF 2018 & IA NO. 104 OF 2018,
APPEAL NO. 102 OF 2018 AND
APPEAL NO. 129 OF 2018**

Dated: 5th February, 2019

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Mr. Rama Shankar Awasthi

.... Appellant(s)

Vs.

Uttar Pradesh Power Corporation Ltd & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-1

Mr. C.K. Rai
Mr. Sachin Dubey for R-3

Mr. Amal Nair for R-4

Mr. Rakesh Kumar for R-5 & R-7

Mr. Himanshu Upadhyay
Mr. Akhilesh Kumar for R-6

Mr. Saurav Roy
Mr. Asif Ahmed for R-8 & R-9

Ms. Suparna Srivastava
Mr. Tushar Mathur for R-10

APPEAL NO. 102 OF 2018

PSPN Synergy Pvt. Ltd.

.... Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission
(UPERC) & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Saurav Roy

Mr. Asif Ahmed
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. C.K. Rai
Mr. Sachin Dubey for R-3

APPEAL NO. 129 OF 2018

**Salasar Green Energy Private Limited (A Project
Company formed by M/s N. P. Agro (India) Industries
Limited)** **Appellant(s)**

Versus

**Uttar Pradesh Electricity Regulatory Commission
(UPERC) & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Mr. Saurav Roy
Mr. Asif Ahmed
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R-2

ORDER

The learned counsel appearing for all the parties are directed to file their respective written submissions within four weeks' time i.e. on or before 06.03.2019 after duly serving copy to the other side.

List these matters for hearing on **20.03.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member